

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/22(KB)2023
COMP.APPL/32(KB)2023, COMP.APPL/36(KB)2023,
COMP.APPL/34(KB)2023, COMP.APPL/35(KB)2023,
COMP.APPL/33(KB)2023, COMP.APPL/31(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	DEBRAJ BANERJEE & ORS VS CRESCENT REALISTA BUILDERS LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. R.P. Motilal, Adv.] For Crescent Realista Builders Limited

Mr. Saurav Chaudhuri, Adv.] For State Respondent

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **20.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**